

proposal which is under consideration to bring together the metre-gauge systems and whether this consideration has been necessitated by the new situation arising out of the development of Kandla?

Shri Shah Nawaz Khan: I am sorry I cannot give you the nature of re-organisation which is under consideration. That will be given after we have considered the thing. It is not customary to give out the plans which are under consideration. We consider all these aspects in view of the changing pattern of traffic. As the traffic increases, we have to change our plans accordingly.

Shri T. N. Singh: May I know whether the rational integration of the metre-gauge system only is considered by the Railways as uneconomic and unbalanced and whether a mixture of the broad-gauge and the metre-gauge alone can bring about a more economic unit?

The Minister of Railways (Shri Jagjivan Ram): That is a matter of opinion. But I will not categorically say that the metre-gauge system by itself will not be an economic unit. It can be; but it all depends upon the pattern of the traffic in that area. I take the hon. Member's suggestion, but I do not agree with the view that only a mixture of broad gauge and metre gauge can be economically run.

Shri T. N. Singh: Is it true that the goods traffic carried on the metre gauge, because of the capacity of the wagons as such....

Mr. Speaker: Are we going to discuss this matter exhaustively now? The hon. Member is giving information, and making suggestions. He is not eliciting any information.

Shri T. N. Singh: I am asking whether there is already a recorded opinion in the Railway Board itself about the non-feasibility of the metre gauge itself as an economic unit. That is the information I want.

Shri Jagjivan Ram: I have already stated that I do not agree with that view, that a metre gauge system can never be an economic unit. It all depends upon the traffic that we develop on that section.

तीसरे दर्जे के यात्रियों के लिये सुविधा समिति

* ६५१ श्री भक्त वर्मान : क्या रेलवे मंत्री १६ जुलाई १९५७ के तारकित प्रश्न संख्या ६० के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि

(क) क्या तीसरे दर्जे के यात्रियों के लिये सुविधा समिति न सरकार की इस बात अपना प्रतिवेदन प्रस्तुत किया है ; और

(ख) यदि हा, तो क्या उसकी प्रति समा-गटल पर रखी जायेगी ?

रेलवे उपमंत्री (श्री शाहनवाज खां)

(क) कमेंट्री की रिपोर्ट का अभी इन्तजार है ।

(ख) सवाल नहीं उठता ।

Some Hon. Members: In English also.

Mr. Speaker: Hon. Members must try to learn Hindi also.

Shri Narayanankutty Menon: We are trying to learn but we have not yet succeeded.

Shri Shah Nawaz Khan: (a) The report of the Committee is still awaited.

(b) Does not arise.

श्री भक्त वर्मान २८ मई को माननीय मंत्री जी ने जवाब दिया था कि रिपोर्ट तैयार है और कुछ खास बातों के बारे में जानकारी प्राप्त का जा रही है । मैं जानना चाहता हूँ कि फिर इसमें इतना देर क्यों हो रही है ?

श्री शाहनवाज खां वह जो जानकारी प्राप्त कर रहे थे वह मुकम्मल नहीं हुई है ।

श्री नरकत बर्तन : क्या मैं जान सकता हूँ कि इस सर्जिटी को स्थापना हुए कितने दिन हो गए और देर से देर कब तक सकी रिपो मिलने की आशा की जा सकती है ?

श्री शाहमबाज खाँ : समे थोड़ी देर हो गयी है। स कमटी को दन की बिन क साल से कुछ दिन जादा . ए। लेकिन शु शु मे जो कमटी के मम्बरन थे उनको किसी जहरी दूसरे काम पर जाना पडा, इस लिए वह ज्यादा तबज्जह नही दे सके। अब वह पूरी तबज्जह के साथ सामाले पर गौर कर रहे हैं और चन्द महीनो मे वह रिपो आ जायेगी।

Provision of amenities in Katras in Delhi

*952. **Shri Harish Chandra Mathur:** Will the Minister of Health be pleased to state:

(a) the number of *Katra* owners in Delhi to whom notices to provide necessary amenities have been given so far and with what effect,

(b) the time by which all *Katras* are planned to be covered with necessary amenities, and

(c) the provision made in the budgets for 1956-57 and 1957-58 and the expenditure incurred so far?

The Minister of Health (Shri Karmarkar): (a) Notices to provide necessary amenities have been issued under the Slum Areas (Improvement and Clearance) Act, 1956, to owners of 20 private *Katras*. So far no one has taken action to provide these amenities

(b) About three years

(c) No budget provision was made in 1956-57 for slum services. Basic amenities were, however, provided in 167 slum *katras* during that year by the Delhi Improvement Trust, Delhi Municipal Committee and the Bharat Sewak Samaj at a total expenditure of about Rs 7 lakhs. A token provision of Rs 1 lakh exists in 1957-58 for implementing the Interim General

Plan for Delhi which includes slum clearance and slum improvement.

Shri Harish Chandra Mathur: May I know the reason for not issuing notices to a larger number of these *katras*, when, as a matter of fact, the Prime Minister himself has given an assurance and he has wanted to put this matter on a war footing almost?

Shri Karmarkar: We are waiting for a little more money in the matter.

Shri Harish Chandra Mathur: Is it not a fact that the money is supposed to be spent by the owners of the *katras* themselves and it is only in the event of their failure that Government have to spend and then recover it from the owners of the *katras*?

Shri Karmarkar: We have issued notices in a number of cases. In most of the cases, the owners have refused to improve the areas, and if we come on the scene immediately, it does not do us or anybody any good. Therefore, after having sufficient finances in the matter, we propose to go ahead at a little greater pace.

Shri Harish Chandra Mathur: May I know what the scheme of Government is, whether it is not, as I have stated just now, that the owners of the *katras* themselves are to make the improvements at their own cost, and Government come on the scene only to take steps if they fail and then recover the money from them? May I know what stops Government from taking these steps?

Shri Karmarkar: Does the hon. Member mean issuing notices? I have just explained it at length.

Mr. Speaker: The hon. Member is only pursuing a question for which an answer has been given. The Minister feels that merely issuing notices would not be useful. He has already issued some notices, and now, there is a situation where those parties would not carry out the repairs and clear off the slums. Then, Government have to come on the scene, but they are unable to do so for want of